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LOK SABHA

Tuesday, 9th August, 1955.

The Lok Sabha met at Eleven of the Clock.

[MR. SPEAKER in the Chair.]

QUESTIONS AND ANSWERS  
(See Part I)

2:02 P.M.

PAPERS LAID ON THE TABLE

REPORT OF TARIFF COMMISSION ON CONTINUANCE OF PROTECTION TO GRINDING WHEELS INDUSTRY ETC.

The Deputy Minister of Commerce and Industry (Shri Kanungo): I beg to lay on the Table a copy each of the following papers, under sub-section (2) of section 16 of the Tariff Commission Act, 1951;

- (1) Report (1955) of the Tariff Commission on the continuance of protection to the Grinding Wheels Industry.
- (2) Ministry of Commerce and Industry Resolution No. 16(3) —T.B./54, dated the 2nd August, 1955.
- (3) Ministry of Commerce and Industry Notification No. 16(3)—T.B./54, dated the 2nd August, 1955.
- (4) Statement under proviso to section 16(2) of the Tariff Commission Act, 1951, explaining the reasons why the documents referred to at (1) to (3) above could not be

laid within the prescribed period.

[Placed in Library. See Index No. S-237/55].

STATEMENTS SHOWING ACTION TAKEN BY GOVERNMENT ON ASSURANCES ETC.

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): I beg to lay on the Table the following statements showing the action taken by the Government on various assurances, promises and undertakings given by Ministries during the various Sessions shown against each:

1. Supplementary Statement No. IV.—Ninth Session, 1955, of Lok Sabha.  
[See Appendix IV, annexure No. 29]
2. Supplementary Statement No. VIII.—Eighth Session, 1954, of Lok Sabha.  
[See Appendix IV, annexure No. 30]
3. Supplementary Statement No. XII.—Seventh Session, 1954, of Lok Sabha.  
[See Appendix IV, annexure No. 31].
4. Supplementary Statement No. XVIII.—Sixth Session, 1954, of Lok Sabha.  
[See Appendix IV, annexure No. 32].
5. Supplementary Statement No. XXIII.—Fifth Session, 1953, of Lok Sabha.  
[See Appendix IV, annexure No. 33]
6. Supplementary Statement No. XXXVIII.—Fourth Session, 1953, of Lok Sabha.  
[See Appendix IV, annexure No. 34].